| Institution, Disposal and Pendency of cases relating to MPs and MLAs for the month of OCTOBER-2026 | | | | | |
|---|---|---|---|---|---|
| **Sl. No.** | **Name of the Judgeship** | **Opening Balance as on 01.10.2026** | **Institution/ Received during the month** | **Disposed of / Transferred during the month** | **Closing balance as on 31.10.2026** |
| 1 | Angul | 16 | 0 | 1 | 15 |
| 2 | Balangir | 17 | 5 | 0 | 22 |
| 3 | Balasore | 23 | 0 | 0 | 23 |
| 4 | Bargarh | 4 | 0 | 0 | 4 |
| 5 | Bhadrak | 0 | 0 | 0 | 0 |
| 6 | Boudh | 1 | 0 | 0 | 1 |
| 7 | Cuttack | 39 | 0 | 1 | 38 |
| 8 | Deogarh | 0 | 0 | 0 | 0 |
| 9 | Dhenkanal | 1 | 0 | 0 | 1 |
| 10 | Gajapati | 0 | 0 | 0 | 0 |
| 11 | Ganjam | 39 | 1 | 0 | 40 |
| 12 | Jagatsinghpur | 0 | 0 | 0 | 0 |
| 13 | Jajpur | 1 | 0 | 0 | 1 |
| 14 | Jharsuguda | 0 | 0 | 0 | 0 |
| 15 | Kalahandi | 0 | 0 | 0 | 0 |
| 16 | Kandhamal | 0 | 0 | 0 | 0 |
| 17 | Kendrapara | 1 | 0 | 0 | 1 |
| 18 | Keonjhar | 0 | 0 | 0 | 0 |
| 19 | Khurda | 71 | 0 | 0 | 71 |
| 20 | Koraput | 61 | 0 | 0 | 61 |
| 21 | Malkangiri | 0 | 0 | 0 | 0 |
| 22 | Mayurbhanj | 32 | 0 | 0 | 32 |
| 23 | Nabarangpur | 2 | 0 | 0 | 2 |
| 24 | Nayagarh | 0 | 0 | 0 | 0 |
| 25 | Nuapada | 0 | 0 | 0 | 0 |
| 26 | Puri | 10 | 0 | 0 | 10 |
| 27 | Rayagada | 1 | 0 | 0 | 1 |
| 28 | Sambalpur | 49 | 0 | 0 | 49 |
| 29 | Sonepur | 0 | 0 | 0 | 0 |
| 30 | Sundargarh | 51 | 0 | 0 | 51 |
| **Total** | | **419** | **6** | **2** | **423** |

# Stage of proceedings of cases relating to MPs and MLAs for OCTOBER 2026

| Name of the Judgeship | Case No. | Year of filing | Stage of Proceedings |
|---|---|---|---|
| Angul | GR 477/2005 | 2005 | Awaiting Death Report |
| | GR 274/2005 | 2005 | Trial |
| | GR 664/2006 | 2006 | Trial |
| | GR 867/2007 | 2007 | Awaiting Death Report |
| | GR 1001/2012 | 2012 | Trial |
| | GR 945/2012 | 2012 | Trial |
| | GR 1161/2013 | 2013 | For Accused Statement |
| | GR 1165/2013 | 2013 | Awaiting Death Report |
| | GR 209/2014 | 2014 | Trial |
| | GR 465/2016 | 2016 | Trial |
| | GR 1368/2016 | 2016 | Trial |
| | GR 1391/2019 | 2019 | For Accused Statement |
| | GR 1392/2019 | 2019 | Trial |
| | GR 1085/ 2010 | 2010 | Trial |
| | GR 1538/2021 | 2021 | Trial |
| Balangir | G.R-20/2009 | 2009 | Appearance |
| | G.R-164/2010 | 2010 | Production |
| | G.R 154/2011 | 2011 | Production |
| | G.R-176/2011 | 2011 | Trial |
| | G.R-362/2011 | 2011 | Appearance |
| | G.R-280/2013 | 2013 | Appearance |
| | G.R-124/2013 | 2013 | Charge |
| | G.R-461/2013 | 2013 | Trial |
| | G.R-61/2014 | 2014 | For Accused Statement |
| | G.R-168/2014 | 2014 | Production |
| | C.T. G.R-75/2014 | 2014 | Trial |
| | C.T.G.R-92/2014 | 2014 | Trial |
| | 2 ( C ) CC-03/2017 | 2017 | Appearance |
| | C.T 420/2017 | 2017 | Trial |
| | G.R 79/2019 | 2019 | Production |
| | G.R 90/2016 | 2026 | Trial |
| | G.R 74/2022 | 2022 | Trial |
| | GR 394/2016 | 2016 | Appearance |
| | GR 758/2020 | 2020 | Appearance |
| | GR 403/2016 | 2016 | Appearance |
| | GR 379/2010 | 2010 | Charge |
| | GR 402/2016 | 2016 | Appearance |
| | GR 38/2006 | 2006 | Appearance |
| | GR 889/2007 | 2007 | Production |
| | CT 2006/2007 | 2007 | For Accused Statement |
| | CT 830/2009 | 2009 | Trial |
| | CT 757/2009 | 2009 | Trial |
| | CT 760/2009 | 2009 | Trial |
| | GR 234/2009 | 2009 | Trial |
| | CT 224/2009 | 2009 | Trial |
| | CT 832/2009 | 2009 | Trial |
| | GR 226/2009 | 2009 | Trial |

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|---|---|---|---|
| **Balasore** | CT 798/2009 | 2009 | Trial |
| | CT 1377/2010 | 2010 | Trial |
| | GR 1256/2011 | 2011 | Appearance |
| | GR 639/2012 | 2012 | Trial |
| | CT 2634/2013 | 2013 | Trial |
| | CT 2995/2013 | 2013 | Trial |
| | CT 1997/2014 | 2014 | Trial |
| | CT 439/2015 | 2015 | Trial |
| | 2(C)CC 12/2016 | 2016 | Trial |
| | 2(C)CC 01/2016 | 2016 | Argument |
| | 2(C)CC 13/2016 | 2016 | Trial |
| | 2(C)CC 27/2018 | 2018 | Trial |
| | 1CC 132/2019 | 2019 | Filing Requisites |
| **Bargarh** | C.T. 27/03 of 2024 | 2024 | Trial |
| | V.G.R.-19/3 of 2011-24 | 2011 | Charge |
| | GR 594/01 of 2010-25 | 2010 | Production |
| | CT 49/22/2 of 2022-23-25 | 2022 | Trial |
| **Boudh** | 1CC 02/2025 | 2025 | Appearance |
| **Cuttack** | GR 1460/2019 | 2019 | Charge |
| | GR 1450/2019 | 2019 | Trial |
| | GR.445/2018 | 2018 | Appearance |
| | GR 177/21 | 2021 | Appearance |
| | GR-127/11 | 2011 | Production |
| | GR-526/13 | 2013 | Trial |
| | GR-1076/18 | 2018 | Appearance |
| | 1CC-217/18 | 2018 | Further order |
| | 1CC-48/18 | 2018 | Inquiry |
| | 2(c)CC-36/93 | 1993 | Hearing Before Charge |
| | GR-67/12 | 2012 | Trial |
| | 2(c)CC 04/10 | 2010 | Production |
| | 2(c)CC-57/03 | 2003 | Stayed |
| | GR-83/11 | 2011 | Trial |
| | GR-282/06 | 2006 | Appearance |
| | GR-1356/16 | 2016 | Charge |
| | GR-1714/19 | 2019 | Appearance |
| | GR-1770/19 | 2019 | Appearance |
| | GR-1168/11 | 2011 | Production |
| | GR-93/15 | 2015 | Awaiting Final form |
| | GR-954/12 | 2012 | Death report of co-accused |
| | 2(c)CC 889/15 | 2015 | Stayed |
| | GR 1477/19 | 2019 | Trial |
| | 2(c)CC 11/21 | 2021 | Hearing Before Charge |
| | GR 1447/2019 | 2019 | Trial |
| | GR 1544/2020 | 2020 | Stayed |
| | 1CC 384/2015 | 2015 | Production |
| | 1CC 83/2005 | 2005 | Production |
| | GR 775/2018 | 2018 | Trial |

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|---|---|---|---|
| | GR 923/2020 | 2020 | Appearance |
| | UI 59/2024 | 2024 | Supply of Police papers |
| | GR. 916/2021 | 2021 | Charge |
| | GR. 895/2022 | 2022 | Trial |
| | GR 345/2009 | 2009 | Trial |
| | GR.1452/2019 | 2019 | Trial |
| | GR.1454/2019 | 2019 | Trial |
| | GR.1137/2012 | 2012 | Trial |
| | GR-754/2021 | 2021 | Appearance |
| **Dhenkanal** | CT (SPL) 48/2017 | 2017 | Appearance |
| **Ganjam** | ST-23 & 24/2013 | 2010 | Trial |
| | ST-111/2016 | 2012 | Trial |
| | C.T.-76/2017 | 2016 | Trial |
| | ST-59/2018 | 2016 | Trial |
| | ST-05/2023 | 2016 | Trial |
| | CT-40/2019 | 2019 | Awaiting Final Form |
| | GR-36/2024 | 2024 | Awaiting Final Form |
| | ST-26 & 31/2018 | 2017 | Case is adjourned as per interim order of Hon'ble High Court of Orissa in CRLMC-2502 of 2024. |
| | ST-18/2026 | 2025 | Hearing on point of Charge |
| | ST-01/2011 | 2007 | Trial |
| | ST-51/2026 | 2010 | Hearing on point of Charge |
| | ST- 235/2026 | 2019 | Appearance |
| | ST-51/2014 | 2007 | Production |
| | GR-462/2016 | 2016 | Charge |
| | GR-209/2016 | 2016 | Appearance |
| | GR-329/2016 | 2016 | Trial |
| | GR-1064/2016 | 2016 | Trial |
| | GR-1104/2016 | 2016 | Appearance and production |
| | ICC-23/2015 | 2015 | Appearance |
| | GR-810/2016 | 2016 | Trial |
| | GR-197/2016 | 2016 | Trial |
| | GR-415/2016 | 2016 | Charge |
| | GR-267/2016 | 2016 | Appearance and production |
| | GR-346/2016 | 2016 | Trial |
| | GR-385/2016 | 2016 | Appearance and production |
| | GR-236/2016 | 2016 | Trial |
| | GR-398/2016 | 2016 | Trial |
| | GR-723/2016 | 2016 | Trial |
| | GR-1002/2016 | 2016 | Trial |
| | GR-198/2016 | 2016 | Trial |
| | GR-915/2016 | 2016 | Appearance |
| | GR-377/2016 | 2016 | Trial |

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|---|---|---|---|
| | GR-157/2007 | 2007 | Execution of NBW(A) |
| | GR-153/2007 | 2007 | Execution of NBW(A) |
| | GR-223/2010 | 2010 | Appearance |
| | GR-1910/21 | 2021 | Appearance |
| | GR- 156/08 | 2008 | Appearance |
| | GR-37(A)/2010 | 2010 | Production |
| | GR-232/2019 | 2019 | Trial |
| | GR-457/2020 | 2020 | Appearance |
| **Jajpur** | C.T-414/2025 | 2025 | Production |
| **Kendrapara** | 1CC-160/2005 | 2005 | Awaiting original record from the District and Sessions Judge, Cuttack. |
| | TR 30/2014 | 2005 | Appearance |
| | TR 106/2013 | 2009 | Appearance |
| | TR 76/2002 | 2001 | Trial |
| | TR 77/2002 | 2000 | Trial |
| | GR 628/2015 | 2015 | Appearance |
| | ST 5/15 of 2017 | 2017 | Appearance |
| | CT 58/18 | 2018 | Trial |
| | ST 391/2017 | 2017 | Trial |
| | ST 260/2014 | 2014 | Trial |
| | GR 319/2015 | 2015 | Trial |
| | ST 197/2016 | 2016 | Trial |
| | ST 41/2018 | 2018 | Trial |
| | CT 05/2020 | 2020 | Trial |
| | GR 102/2018 | 2018 | Trial |
| | GR 54/2017 | 2017 | Trial |
| | ST 186/2014 | 2014 | Appearance |
| | GR 922/2012 | 2012 | Trial |
| | GR 13/2019 | 2019 | Supply of Police papers |
| | GR 06/2019 | 2019 | Trial |
| | ST 23/24/2001/2003 | 2000 | Trial |
| | TR127/2021 | 2021 | Supply of Police papers |
| | GR 574/2010 | 2010 | Awaiting Death Report |
| | ST 133/2016 | 2004 | Appearance |
| | GR 298/2011 | 2011 | Trial |
| | ST 18/2017 | 2017 | Trial |
| | CT 135/2016 | 2016 | Trial |
| | GR 10/2011 | 2011 | Trial |
| | GR 150/66/15/13 | 2013 | Trial |
| | CT 48/2016 | 2016 | Trial |
| | CT 99/2015 | 2015 | Trial |

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|---|---|---|---|
| **Khurda** | ST 125/2022 | 2022 | Intimation from Hon'ble Court |
| | CT 307/189/13/14 | 2013 | Appearance |
| | GR 45/2018 | 2018 | Appearance |
| | ST 165-2024 | 2024 | Appearance |
| | CT(Spl) 69-2025 | 2025 | Awaiting Final Form |
| | GR 147/2007 | 2007 | Trial |
| | GR 299/2006 | 2006 | Trial |
| | CT 4053/2020 | 2020 | Trial |
| | GR 247/2007 | 2007 | Production |
| | GR 98/2007 | 2007 | Appearance |
| | GR 1467/2006 | 2006 | Appearance |
| | GR 23/2003 | 2003 | Trial |
| | GR 312/2001 | 2001 | Appearance |
| | GR 27(A)/2003 | 2003 | Production |
| | GR 66/2007 | 2007 | Appearance |
| | GR 3336/2004 | 2004 | Appearance |
| | GR 590/2012 | 2012 | Appearance |
| | GR 665/2006 | 2006 | Appearance |
| | GR 359/2001 | 2001 | Appearance |
| | GR 155/2003 | 2003 | Appearance |
| | ICC 2484/2012 | 2012 | Trial |
| | ICC 96/2018 | 2018 | Production |
| | ICC 5096/2019 | 2019 | Appearance |
| | ICC 3336/2020 | 2020 | Appearance |
| | ICC 13/2001 | 2001 | Further order |
| | ICC 3178/2008 | 2008 | Trial |
| | ICC 1702/2015 | 2015 | Appearance |
| | 2CCC 02/2021 | 2021 | Appearance |
| | ICC 403/1999 | 1999 | Appearance |
| | ICC 88/2016 | 2016 | Filing requisites |
| | ICC 343/3967 OF 2008 | 2008 | Appearance |
| | ICC 2710/2008 | 2008 | Trial |
| | ICC 328/3809 OF 2008 | 2008 | Appearance |
| | 1CC. 117/2021 | 2021 | Trial |
| | 1CC. 152/2021 | 2021 | Trial |
| | 1CC. 151/2021 | 2021 | Trial |
| | 1CC. 106/2021 | 2021 | Trial |
| | 1CC. 118/2021 | 2021 | Trial |
| | 1CC. 73/2024 | 2024 | Trial |
| | 1CC. 77/2024 | 2024 | Filing of Objection & hearing |

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|---|---|---|---|
| | CT 1214/2025 | 2025 | Appearance |
| **Koraput** | G.R. 187/2017 | 2017 | Awaiting Final Form |
| | 2(c)CC 03/2016 | 2016 | Appearance |
| | G.R. 834/2016 | 2016 | Trial |
| | G.R. 1030/2021 | 2021 | Appearance |
| | G.R. 04/2022 | 2022 | Appearance |
| | G.R. 124/2010 | 2010 | Trial |
| | G.R. 213/2011 | 2011 | Appearance |
| | G.R. 17/2014 | 2014 | Appearance |
| | G.R. 13/2014 | 2014 | Trial |
| | G.R. 898/2015 | 2015 | Trial |
| | U.C. 709/2016 | 2016 | Trial |
| | 2(c) CC 61/2016 | 2016 | Trial |
| | 2(c) CC 10/2017 | 2017 | Appearance |
| | U.C.118/2019 | 2019 | Trial |
| | G.R.1148/2017 | 2017 | Appearance |
| | G.R.1022/2016 | 2016 | Trial |
| | G.R.116/2017 | 2017 | Trial |
| | G.R.1079/2015 | 2015 | Trial |
| | G.R.1151/2015 | 2015 | Trial |
| | G.R.474/2011 | 2011 | Appearance |
| | G.R.691/2016 | 2016 | Trial |
| | G.R.672/2010 | 2010 | Appearance |
| | G.R.239/2016 | 2016 | Appearance |
| | G.R.433/2017 | 2017 | Trial |
| | G.R.318/2018 | 2018 | Trial |
| | G.R.645/2013 | 2013 | Trial |
| | U.C.462/2014 | 2014 | Trial |
| | G.R.150/2010 | 2010 | Trial |
| | G.R.680/2017 | 2017 | Trial |
| | G.R.643/2015 | 2015 | Trial |
| | G.R.902/2017 | 2017 | Trial |
| | G.R.895/2017 | 2017 | Trial |
| | G.R.118/2017 | 2017 | Trial |
| | G.R.319/2018 | 2018 | Trial |
| | G.R.70/2018 | 2018 | Appearance |
| | G.R.703/2016 | 2016 | Trial |
| | G.R.209/2014 | 2014 | Trial |
| | G.R.251/2016 | 2016 | Trial |
| | G.R.26/2021 | 2021 | Appearance |
| | G.R.269/2007 | 2007 | Appearance |
| | G.R.11/2020 | 2020 | Trial |
| | G.R.616/2011 | 2011 | Trial |
| | G.R. 460/2021 | 2021 | Appearance |
| | G.R. 44/2018 | 2018 | Trial |
| | G.R. 1056/2016 | 2016 | Trial |
| | G.R. 29/2021 | 2021 | Life Status at Appearance |
| | G.R. 518/2009 | 2009 | Trial |
| | G.R.-691(A)/2016 | 2016 | Appearance |
| | G.R.-1079(A)/2015 | 2015 | Appearance |
| | G.R.-182/2023 | 2023 | Trial |
| | G.R.-1011/2019 | 2019 | Trial |
| | G.R.-568/2020 | 2020 | Appearance |
| | G.R.-1081/2015 | 2015 | Trial |

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|---|---|---|---|
| | G.R.-1066/2015 | 2015 | Trial |
| | G.R.-162(A)/2008 | 2008 | Production |
| | 2(c) CC-08/2021 | 2021 | Trial |
| | 2(c)CC-08(A)/2021 | 2021 | Trial |
| | 2(c)CC-01(A)/2022 | 2022 | Trial |
| | 2(c) CC-01/2022 | 2022 | Trial |
| | G.R.-174/2024 | 2024 | Appearance |
| | G.R.-22/2026 | 2026 | Appearance |
| **Mayurbhanj** | VGR 35/2005 | 2005 | Trial |
| | G.R.- 1331/07 | 2007 | Appearance |
| | G.R. - 1361/08 | 2008 | Trial |
| | U.I. 179/2009 | 2009 | Trial |
| | G.R. 153/2010 | 2010 | Trial |
| | G.R. 366/2011 | 2011 | Appearance |
| | G.R. 513/2011 | 2011 | Trial |
| | G.R. 1618/2012 | 2012 | Appearance |
| | G.R. 1616/2012 | 2012 | Appearance |
| | G.R. 1119/2012 | 2012 | Appearance |
| | G.R. 1613/2012 | 2012 | Appearance |
| | G.R.-1587/13 | 2013 | Charge |
| | G.R.-1394/14 | 2014 | Trial |
| | G.R.-97/15 | 2015 | Trial |
| | G.R. 275/2018 | 2018 | Trial |
| | G.R. 631/2018 | 2018 | Appearance |
| | G.R.-1112/18 | 2018 | Trial |
| | G.R.-176/19 | 2019 | Trial |
| | G.R. 1492/2020 | 2020 | Appearance |
| | G.R.-2328/21 | 2021 | Trial |
| | G.R. 628/2010 | 2010 | Trial |
| | 1CC 35/2024 | 2024 | Awaiting Intimation |
| | 1CC 36/2024 | 2024 | Awaiting Intimation |
| | 2 (c) CC 71/2020 | 2020 | Trial |
| | G.R. 609/2021 | 2021 | Appearance |
| | C.T. 805/2021 | 2021 | Appearance |
| | 1CC 40/2024 | 2024 | Awaiting Intimation |
| | 1CC 34/2024 | 2024 | Awaiting Intimation |
| | 1CC 37/2024 | 2024 | Awaiting Intimation |
| | G.R. 884/2010 | 2010 | Charge |
| | 1CC 32/2024 | 2024 | Awaiting Intimation |
| | C.T. 752/2025 | 2025 | Awaiting Intimation |
| **Nabarangpur** | G.R. 197/2025 | 2025 | Appearance |
| | G.R. 150/2021 | 2021 | Appearance |
| **Puri** | 1CC 425/2014 | 2014 | Initial Statement |
| | 1CC 278/2020 | 2020 | Initial Statement |
| | GR 794/2011 | 2011 | Initial Statement |
| | GR 44/2016 | 2016 | Initial Statement |
| | GR 746/2017 | 2017 | Initial Statement |
| | GR 910/2019 | 2019 | Awaiting Final form |

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|---|---|---|---|
| | GR 219/2017 | 2017 | Awaiting Final form |
| | GR 05/2016 | 2016 | Awaiting Final form |
| | GR 03/2020 | 2020 | Appearance |
| | GR 1311/2023 | 2023 | Awaiting Final form |
| **Rayagada** | ICC 06(A)/2024 | 2024 | Production |
| **Sambalpur** | Spl. GR 10/2023 | 2023 | Appearance |
| | G.R. 1170 /2005 | 2005 | Trial |
| | G.R. 343 /2011 | 2011 | Trial |
| | G.R. 110 /2011 | 2011 | Appearance |
| | G.R. 72 /2011 | 2011 | Appearance |
| | GR 954 /2012 | 2012 | Appearance |
| | G.R. 304 /2012 | 2012 | Trial |
| | G.R. 525 /2013 | 2013 | Appearance |
| | G.R. 1035 /2013 | 2013 | Appearance |
| | G.R. 170 /2013 | 2013 | Appearance |
| | G.R. 948 /2013 | 2013 | Appearance |
| | G.R. 364 /2013 | 2013 | Appearance |
| | C.T 640 /2013 | 2013 | Appearance |
| | C.T. 419 /2013 | 2013 | Appearance |
| | C.T 45 /2014 | 2014 | Appearance |
| | G.R. 22 /2014 | 2014 | Appearance |
| | G.R. 2832 /2014 | 2014 | Appearance |
| | G.R. 2701 /2015 | 2015 | Appearance |
| | G.R. 108 /2015 | 2015 | Trial |
| | GR 904/2015 | 2015 | Awaiting Final form |
| | GR 905/2015 | 2015 | Awaiting Final form |
| | GR 906/2015 | 2015 | Awaiting Final form |
| | CT 994 /2016 | 2016 | Appearance |
| | GR 1055/2016 | 2016 | Awaiting Final Form |
| | C.T 703 /2017 | 2017 | Appearance |
| | C.T 683 /2017 | 2017 | Appearance |
| | C.T. 694 /2017 | 2017 | Appearance |
| | C.T. 694(A) /2017 | 2017 | Trial |
| | G.R. 69 /2018 | 2018 | Appearance |
| | G.R. 182 /2018 | 2018 | Appearance |
| | 2 ( c ) CC 1 /2018 | 2018 | Appearance |
| | G.R. 100 /2018 | 2018 | Appearance |
| | G.R. 3532 /2018 | 2018 | Trial |
| | 2 ( c ) CC 4 /2019 | 2019 | Appearance |
| | 2 ( c ) CC 1 /2020 | 2020 | Appearance |
| | 2 ( c ) CC 5 /2021 | 2021 | Appearance |
| | G.R. 16 /2021 | 2021 | Appearance |
| | G.R. 616/2021 | 2021 | Appearance |
| | 2 ( c ) CC 5 /2022 | 2022 | Appearance |
| | 2 ( c ) CC 3 /2023 | 2023 | Appearance |
| | GR 398/2023 | 2023 | Awaiting Final Form |
| | CT 1260(A)/2021 | 2021 | Appearance |
| | GR 967/2021 | 2021 | Appearance |
| | GR 353/2015 | 2015 | Trial |

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|---|---|---|---|
| | GR 594/2021 | 2021 | Appearance |
| | GR 18/2016 | 2016 | Appearance |
| | GR 19/2016 | 2016 | Appearance |
| | GR 4227/2021 | 2021 | Awaiting Final Form |
| | GR 57/2007 | 2007 | Final Form |
| **Sundargarh** | RMC - 08/23 | 2023 | Trial |
| | RMC-1/2023 | 2023 | Charge |
| | RMC-4/2021 | 2021 | Charge |
| | RMC-9/2021 | 2021 | Charge |
| | RMC-12/2021 | 2021 | Charge |
| | RMC -01/ 20 | 2020 | Trial |
| | RMC-01/ 19 | 2019 | Trial |
| | RMC-02/ 19 | 2019 | Trial |
| | GR-50/ 18 | 2018 | Trial |
| | RMC-09/ 18 | 2018 | Trial |
| | RMC-03/ 18 | 2018 | Trial |
| | RMC-08/ 17 | 2017 | Trial |
| | RMC-03/ 17 | 2017 | Trial |
| | RMC-04/ 17 | 2017 | Trial |
| | RMC-05/ 17 | 2017 | Trial |
| | GR 522/17 | 2017 | Charge |
| | GR 560/2017 | 2017 | Charge |
| | GR 89/2017 | 2017 | Charge |
| | GR-158 /15 | 2015 | Appearance |
| | GR-558/ 15 | 2015 | Appearance |
| | GR-663/ 15 | 2015 | Appearance |
| | GR-176/ 15 | 2015 | Appearance |
| | GR-196/ 15 | 2015 | Appearance |
| | RMC-08/ 13 | 2013 | Appearance |
| | 1CC 196/15 | 2026 | Charge |
| | 1CC-897/13 | 2013 | For Accused statement |
| | GR-310 / 08 | 2008 | Appearance |
| | GR-527/ 08 | 2008 | Production |
| | GR-524A/ 08 | 2008 | Production |
| | GR-526/ 08 | 2008 | Production |
| | GR-528/ 08 | 2008 | Production |
| | GR-535/ 08 | 2008 | Appearance |
| | GR-533/ 08 | 2008 | Production |
| | GR-525A/ 08 | 2008 | Production |
| | GR-534A/ 08 | 2008 | Production |

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|---|---|---|---|
| | GR-480/ 07 | 2007 | Trial |
| | GR-53/ 05 | 2005 | Trial |
| | GR-317/03 | 2003 | Trial |
| | R.M.C. 16/2024 | 2024 | Charge |
| | GR-489/2021 | 2021 | Appearance |
| | GR-538/2021 | 2021 | Charge |
| | GR-539/2021 | 2021 | Charge |
| | R.M.C. 63/2025 | 2025 | Charge |
| | GR-49/2018 | 2018 | Appearance |
| | R.M.C. 07/2025 | 2025 | Appearance |
| | GR 488/2021 | 2021 | Appearance |
| | RMC 02/2026 | 2026 | Appearance |
| | GR 544/2021 | 2021 | Appearance |
| | GR 929/2024 | 2024 | Appearance |
| | GR 454/2018 | 2018 | Appearance |
| | GR-522(A)/2017 | 2017 | Appearance |